

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/16336/2026 BLAPL/5631/2026	ROHIT KUMAR ROUT @ ROHIT VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000039/2026
2	D-BLAPL/16356/2026 BLAPL/5632/2026	DULA MADI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PODLA PS /43 /2022 DISTRICT AND SESSIONS JUDGE,MALAKASOTA CT/0000096/2022
3	D-BLAPL/14419/2026 BLAPL/5633/2026	ROSHAN ORAM VS STATE OF ODISHA	BIRENDRA MOHAPATRA VS	LEPHRIPADA /70 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000042/2024
4	D-BLAPL/15196/2026 BLAPL/5634/2026	SANATANA @ SANATAN BARIK VS STATE OF ODISHA	MANORANJAN MISHRA VS	KHURDA MODEL /106 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000217/2026
5	D-BLAPL/16357/2026 BLAPL/5635/2026	DUKHI @ DUKHISYAMA BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /77 /2012 J.M.F.C,BUGUDA(Ganjam) GR/0000075/2012
6	D-BLAPL/15280/2026 BLAPL/5636/2026	MITHUN BAGH VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000036/2025
7	D-BLAPL/16362/2026 BLAPL/5637/2026	SHAHBAZ HUSSAIN VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	RAGHUNATHPALI /305 /2026 S.D.J.M.,(PANPOSH), ROURKELA(Sundargarh) GR/0001730/2026
8	D-BLAPL/15295/2026 BLAPL/5638/2026	BIJAY MOHANTY @ BIJAY KUMAR MOHANTY @ BULU VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /146 /2026 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000270/2026
9	D-BLAPL/15630/2026 BLAPL/5639/2026	SANJIB BHOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARLA /94 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) CT/0000192/2026
10	D-BLAPL/16369/2026 BLAPL/5640/2026	SANTOSH SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	TITILAGARH /170 /2026 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000027/2026
11	D-BLAPL/15863/2026 BLAPL/5641/2026	GOBINDA MOHARANA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	BADAGADA /22 /2014 A.D.J.,BHANJANAGAR(Ganjam) ST/0000173/2018

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12	D-BLAPL/15966/2026 BLAPL/5642/2026	TAPAS KUMAR MAITY @ TAPAS MAITY @ TAPAN MAITY VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	LALBAG /244 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000534/2025
13	D-BLAPL/16393/2026 BLAPL/5643/2026	AMIR KHAN @ NANDU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	DHENKANAL SADAR /242 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000408/2026
14	D-BLAPL/16050/2026 BLAPL/5644/2026	HAREKRUSHNA MAJHI VS STATE OF ODISHA	SIDHARTHA DAS VS	SAMBALPUR VIGILANCE /6 /2026 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000003/2026
15	D-BLAPL/16180/2026 BLAPL/5645/2026	DEBA PRASAD SWAIN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BALLIGUDA /115 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama) Spl/0000130/2026
16	D-BLAPL/16183/2026 BLAPL/5646/2026	GURUDEB BARIHA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	ATTABIRA /50 /2019 DIST.AND SESSIONS JUDGE,BARGARH CT/0000027/2019
17	D-BLAPL/15241/2026 BLAPL/5647/2026	SUBHADRA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2025
18	D-BLAPL/16188/2026 BLAPL/5648/2026	RAGHUNATH PANIGRAHI VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	BELLAGAON /33 /2026 J.M.F.C.,HINJILI(Ganjam) GR/0000131/2026
19	D-BLAPL/16399/2026 BLAPL/5649/2026	SAHIL RAULO @ SAHIL RAULA @ GUNJAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KABISURYANAGAR /232 /2026 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000228/2026
20	D-BLAPL/16108/2026 BLAPL/5650/2026	JAGANNATH MUDULI VS STATE OF ODISHA	BINOD KUMAR HATI VS	BELPARA /14 /2009 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000055/2009
21	D-BLAPL/16231/2026 BLAPL/5651/2026	ANA @ LAXMIDHAR PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	DHAULI PS /113 /2026 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000994/2026
22	D-BLAPL/16305/2026 BLAPL/5652/2026	DIBANG @ DIBA MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JHUMPURA /103 /2022 A.D.J.,CHAMPUA(Kendujhar) ST/0000003/2023
23	D-BLAPL/16238/2026	NILAMBAR @ LILAMBAR MAJHI	AKSHAYA KUMAR SAHOO	BODEN /239 /2025

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	BLAPL/5653/2026	VS STATE OF ODISHA	VS	ADDL. DIST. AND SESSIONS JUDGE,KH ST/0000001/2026
24	D-BLAPL/16401/2026 BLAPL/5654/2026	SANTUNU SETHY @ SANTUNU SETHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KABISURYANAGAR /232 /2026 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000228/2026
25	D-BLAPL/16312/2026 BLAPL/5655/2026	BIKASH DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /96 /2025 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000327/2025
26	D-BLAPL/16239/2026 BLAPL/5656/2026	JAGANNATH PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 DISTRICT & SESSIONS JUDGE,BALASO Spl/0000175/2026
27	D-BLAPL/16321/2026 BLAPL/5657/2026	BADSI DESA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /35 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000010/2026
28	D-BLAPL/16461/2026 BLAPL/5658/2026	RABINDRA BARIK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BAUNISUNI /12 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000018/2026
29	D-BLAPL/16439/2026 BLAPL/5659/2026	KARTIK ROUT @ KARTIKA ROUT @ DRUMSEN ROUT VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KOMNA PS /378 /2025 A.D.J.,NAWAPARA(Nuapada) SA/0000001/2026
30	D-BLAPL/16398/2026 BLAPL/5660/2026	RAJ KISHOR SAMAL VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	BERHAMPUR TOWN /157 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001104/2026
31	D-BLAPL/16328/2026 BLAPL/5661/2026	RAJENDRA MOHAPATRA VS STATE OF ODISHA	KULDEEP MOHANTY VS	Maitri Vihar PS /264 /2025 SPECIAL JUDGE, (C.B.I.-II),BHUBANESV TR/0000348/2025
32	D-BLAPL/16332/2026 BLAPL/5662/2026	ABHIJIT ROUT @ PINKU VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000039/2026
33	D-BLAPL/16446/2026 BLAPL/5663/2026	KARUNAKAR SAHU @ KARUNAKAR SAHOO VS STATE OF ODISHA	APARESH BHOI VS	SORO /63 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000109/2026
34	D-BLAPL/16447/2026 BLAPL/5664/2026	SHANU VS	AMIT KUMAR SAHU VS	RAYAGADA G.R.P. /62 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada

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35	D-BLAPL/16311/2026 BLAPL/5665/2026	STATE OF ODISHA RABINDRA PADHI VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	TR/0000042/2025 NAYAGARH /141 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000474/2026
36	D-BLAPL/16449/2026 BLAPL/5666/2026	PRAKASH KUMAR PRADHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000142/2025
37	D-BLAPL/13593/2026 BLAPL/5667/2026	JAGANNATH SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /334 /2024 ASST. LABOUR COMMISSIONER,BERHA ST/0000177/2024
38	D-BLAPL/16450/2026 BLAPL/5668/2026	JAGANNATH JANI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BORIGUMMA /45 /2026 J.M.F.C.,BORIGUMMA(Koraput) GR/0000075/2026
39	D-BLAPL/15978/2026 BLAPL/5669/2026	SANKARSAN DALEI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BHUBAN /388 /2024 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000191/2024
40	D-BLAPL/16011/2026 BLAPL/5670/2026	GOPAL CHANDRA LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAGHUNATHPALI /118 /2026 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0000652/2026
41	D-BLAPL/16643/2026 BLAPL/5671/2026	REJITI KRISHNA @ R. KRISHNA VS STATE OF ODISHA	JIBAN RANJAN DASH VS	GUNUPUR /82 /2023 A.D.J., GUNUPUR(Rayagada) CT/0000050/2023
42	D-BLAPL/16459/2026 BLAPL/5672/2026	RANDHEER KUMAR RAY VS STATE OF ODISHA	MANASI SETHI VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha) CT/0000583/2025
43	D-CMP/25334/2026 CMP/938/2026	ABHISEK DAS VS HEMANT KUMAR JENA	RAMESWAR ROURTRAY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000542/2026
44	D-CMP/25336/2026 CMP/939/2026	PEOPLES EMPOWERMENT TRUST, BHUBANESWAR VS RASANANDA BARIK	RAJJEET ROY VS	// DISTRICT & SESIONS JUDGE,BHUBANE Arbitration Appeal/0000002/2026
45	D-CONTC/16058/2026 CONTC/3283/2026	HIMANSHU MALLICK VS ANKIT KUMAR VERMA, IPS	ADV. VS	// (//

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46	D-CONTC/24448/2026 CONTC/3284/2026	PRAFULLA KUMAR BARAL VS ASWATHY S,IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	JYOTI RANJAN DEO VS	// ()
47	D-CONTC/24274/2026 CONTC/3285/2026	M/S.MISRILALL MINES PRIVATE LTD, WEST BENGAL VS DEORANJAN KUMAR SINGH, I.A.S	PRABHU PRASAD MOHANTY VS	// ()
48	D-CONTC/17365/2026 CONTC/3286/2026	SHANKAR HARIJAN VS SHUBHA SARMA, IAS, SECRETAY WATER RESOURCES DEPT.	ADV. VS	// ()
49	D-CONTC/17372/2026 CONTC/3287/2026	JITENDRA KUMAR NAYAK VS DR MANORANJAN SAHU, OAS, SUB COLLECTOR, BHUBANESWAR	ADV. VS	// ()
50	D-CONTC/25106/2026 CONTC/3288/2026	THABIRA SAHU VS ARAVIND AGRAWAL, IAS	ADV. VS	// ()
51	D-CONTC/24291/2026 CONTC/3289/2026	SECTOR-8 RESIDENTIAL ASSOCIATION, CUTTACK VS HARDIK SATAPATHY, I.A.S	ADV. VS	// ()
52	D-CRLA/15609/2026 CRLA/479/2026	PRAMOD KUMAR JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI /77 /2026 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000047/2026
53	D-CRLMC/15621/2026 CRLMC/1809/2026	M. SURESH VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	PHULBANI TOWN /63 /2013 C.J.M.,PHULBANI(Kandhamal) GR/0000186/2013
54	D-CRLMC/15310/2026 CRLMC/1810/2026	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 A.D.J.,JJPUR ROAD(Jajapur) CRA/0000013/2026
55	D-CRLMC/15837/2026 CRLMC/1811/2026	KAMAL LOCHAN MANTHAN VS PRAMOD KUMAR SWAIN	SAMVIT MOHANTY VS	//0 C.J.M.,JAGATSINGHPUR(Jagatsinghapur) ICC/0000010/2023
56	D-CRLMC/15750/2026 CRLMC/1812/2026	GAGAN BIHARI MOHANTY VS RAMA CHANDRA JAGADEV	SAMBEET PATTANAYAK VS	// S.D.J.M.,BHUBANESWAR(Khordha) ICC/0007341/2026
57	D-CRLMC/15774/2026	JOGESWAR SAHU	SUSANTA KUMAR TRIPATHY	//0

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	CRLMC/1813/2026	VS STATE OF ODISHA	VS	S.D.J.M.,PADAMPUR(Bargarh) ICC/0000015/2024
58	D-CRLMC/15826/2026 CRLMC/1814/2026	GOPAL BALLABHA PANDEY @ GOPAL BALLABH PANDE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAMPUR (SONEPUR) /171 /2024 A.D.J.,SONEPUR(Sonepur) SC/0000058/2024
59	D-CRLMC/15845/2026 CRLMC/1815/2026	SOURAV KHILAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHUSURI /223 /2026 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000407/2026
60	D-CRLMC/14822/2026 CRLMC/1816/2026	JAGABANDHU BEHERA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	EOW,BHUBANESWAR /5 /2019 PRESIDING OFFICER, DESIGNATED CO CT/0000005/2024
61	D-CRLMP/16052/2026 CRLMP/718/2026	ARATI MAHALA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /235 /2026 () //
62	D-CRLMP/15596/2026 CRLMP/719/2026	SUSHANT KOKATE VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	NISCHINTAKOILI /119 /2026 () //
63	D-CRLREV/15270/2026 CRLREV/401/2026	SIBA PRASAD MOHANTY VS DIPTIMAYEE MOHAPATRA	NIRMAL CHANDRA MOHANTY VS	//0 ADDL. DISTRICT JUDGE (L.R. AND L.T. CRA/0000015/2019
64	D-CRLREV/15674/2026 CRLREV/402/2026	SNIGDHA SWAIN VS STATE OF ODISHA	SANDIPANI NAYAK VS	//0 EXECUTIVE MAGISTRATE,CUTTACK(C CRMC/0000106/2026
65	D-RVWPET/13027/2026 RVWPET/145/2026	SUCHITRA NAYAK VS UNION OF INDIA	ADV VS	// () //
66	D-WA/19007/2026 WA/805/2026	STATE OF ODISHA VS BAJINATH KISKU	SASWAT DAS,A.G.A VS	// () //
67	D-WP(C)/25107/2026 WP(C)/17522/2026	DR.HARI KRISHNA NAYAK VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// () //
68	D-WP(C)/23370/2026 WP(C)/17523/2026	MAHANADI COALFIELDS LTD., ANGUL VS	SAKTIDHAR DAS VS	// ()

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69	D-WP(C)/25223/2026 WP(C)/17524/2026	PARAMANANDA BEHERA(DEAD), CHAITANYA BEHERA RABINDRA NATH MOHANTY VS THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// // 0 //
70	D-WP(C)/25112/2026 WP(C)/17525/2026	DR.DIBAKAR MISHRA VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //
71	D-WP(C)/23945/2026 WP(C)/17526/2026	PRAFULLA MITRA VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
72	D-WP(C)/25080/2026 WP(C)/17527/2026	MAHAVEER AUTOMOBILES, CUTTACK VS ASST COMMISSIONER OF STATE TAX, CUTTACK II CIRCLE, CUTTACK	SUJYOTI KUMAR DAS VS	// 0 //
73	D-WP(C)/23944/2026 WP(C)/17528/2026	JADUMANI PATTANAIK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
74	D-WP(C)/25100/2026 WP(C)/17529/2026	ARUNA PATNAIK VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //
75	D-WP(C)/24000/2026 WP(C)/17530/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS NITYANANDA PRADHAN (DEAD), PADEI @ PADMANAV PRADHAN	SAKTIDHAR DAS VS	// 0 //
76	D-WP(C)/25121/2026 WP(C)/17531/2026	MINATI SAHOO VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	// 0 //
77	D-WP(C)/25005/2026 WP(C)/17532/2026	MAHANADI COALFIELDS LTD.,ANGUL VS GOUTAM SAHOO	SAKTIDHAR DAS VS	// 0 //
78	D-WP(C)/25283/2026 WP(C)/17533/2026	ADAITA KUMAR ROUT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
79	D-WP(C)/25009/2026 WP(C)/17534/2026	MAHANADI COALFIELDS LTD., ANGUL VS JAYAKRISHNA SAHOO	SAKTIDHAR DAS VS	// 0 //

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80	D-WP(C)/24042/2026 WP(C)/17535/2026	AMITA RANI DAS VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //
81	D-WP(C)/24839/2026 WP(C)/17536/2026	ADAPA HARI PRASAD VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
82	D-WP(C)/23365/2026 WP(C)/17537/2026	MAHANADI COALFIELDS LTD., ANGUL VS PARAMANANDA BEHERA(DEAD), CHAITANYA BEHERA	SAKTIDHAR DAS VS	// 0 //
83	D-WP(C)/24044/2026 WP(C)/17538/2026	SUKRA RANJAN BHUMIJ VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
84	D-WP(C)/25393/2026 WP(C)/17539/2026	JYOTI PRAKASH NAYAK VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
85	D-WP(C)/24093/2026 WP(C)/17540/2026	JHARANA BEHERA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
86	D-WP(C)/25251/2026 WP(C)/17541/2026	SWARNALIKA RAY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
87	D-WP(C)/25276/2026 WP(C)/17542/2026	SANGYA SAGARIKA SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
88	D-WP(C)/25277/2026 WP(C)/17543/2026	PARVATI GHANASHYAM RICE MILLS, PVT.LTD, KENDRAPARA VS BANK OF INDIA, CUTTACK	PRASANTA KUMAR SATAPATHY VS	// 0 //
89	D-WP(C)/24095/2026 WP(C)/17544/2026	BISWANATH OJHA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
90	D-WP(C)/25341/2026 WP(C)/17545/2026	AMULYA ROUT VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
91	D-WP(C)/23362/2026	ASHOK KUMAR DASH	AMARESH TRIPATHY	//

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	WP(C)/17546/2026	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/25278/2026 WP(C)/17547/2026	RASMITA OJHA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
93	D-WP(C)/25012/2026 WP(C)/17548/2026	MAHANADI COALFIELDS LTD, ANGUL VS PADEI@ PADMANAV PRADHAN	SAKTIDHAR DAS VS	// 0 //
94	D-WP(C)/25373/2026 WP(C)/17549/2026	VEER PRAKSH VS THE SECY,BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR	RAJESWAR HOTA VS	// 0 //
95	D-WP(C)/25244/2026 WP(C)/17550/2026	MOHAN KUMBHAR VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
96	D-WP(C)/25374/2026 WP(C)/17551/2026	VEER PRAKASH VS THE SECRETARY, BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR	RAJESWAR HOTA VS	// 0 //
97	D-WP(C)/25281/2026 WP(C)/17552/2026	SONALI MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
98	D-WP(C)/25287/2026 WP(C)/17553/2026	DAMAYANTEE ROUT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
99	D-WP(C)/23552/2026 WP(C)/17554/2026	BHASKAR PINGUA VS STATE OF ODISHA	BADRI VISHAL PRIYADARSHAN VS	// 0 //
100	D-WP(C)/25293/2026 WP(C)/17555/2026	MADAN KUMAR PARIMANIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
101	D-WP(C)/25255/2026 WP(C)/17556/2026	CHINMAYA ROURTRAY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
102	D-WP(C)/25261/2026 WP(C)/17557/2026	SUMANT KUMAR BEHERA VS	SHASHI BHUSAN JENA VS	// 0

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103	D-WP(C)/22396/2026 WP(C)/17558/2026	STATE OF ODISHA SOU MENDRA NANDA VS	RAMANATH ACHARYA VS	// // ()
104	D-WP(C)/25267/2026 WP(C)/17559/2026	THE CHAIRPERSON, ODISHA STATE COMMISSION FOR PROTECTION OF CHILD RIGHTS(OSCPCR), BHUBANESWAR JOYEL KUMAR NANDA VS	SHASHI BHUSAN JENA VS	// // ()
105	D-WP(C)/23381/2026 WP(C)/17560/2026	STATE OF ODISHA M/S.MALVIK FUELS, NABARANGPUR VS	PRANAYA KISHORE HARICHANDAN VS	// // ()
106	D-WP(C)/25271/2026 WP(C)/17561/2026	SUPERINTENDENT, CGST AND CENTRAL EXCISE NABARANGPUR RANGE, NABARANGPUR SUKANTA KUMAR PANDA VS	SHASHI BHUSAN JENA VS	// // ()
107	D-WP(C)/23501/2026 WP(C)/17562/2026	STATE OF ODISHA THE LEGAL MANAGER, NATIONAL INSURANCE CO.LTD., CUTTACK VS	PRASANTA KUMAR MAHALI VS	// // ()
108	D-WP(C)/23512/2026 WP(C)/17563/2026	SMRUTI SUDHA ROUT SANATAN TAREI VS	ANUP UDAYA SENAPATI VS	// // ()
109	D-WP(C)/25301/2026 WP(C)/17564/2026	STATE OF ODISHA DEBASISH NAYAK VS	SHASHI BHUSAN JENA VS	// // ()
110	D-WP(C)/23515/2026 WP(C)/17565/2026	STATE OF ODISHA PRATAP KUMAR MAJHEE VS	ANUP UDAYA SENAPATI VS	// // ()
111	D-WP(C)/24837/2026 WP(C)/17566/2026	STATE OF ODISHA MAHANADI COALFIELDS LTD., ANUGUL VS	SAKTIDHAR DAS VS	// // ()
112	D-WP(C)/25066/2026 WP(C)/17567/2026	BHAGBAN SAHU NIRANJAN PANIGRAHY VS	JANAKI KANTA MAHAPATRA VS	// // ()
113	D-WP(C)/25296/2026 WP(C)/17568/2026	UNION OF INDIA PRIYADARSHINEE PADHAN VS	SHASHI BHUSAN JENA VS	// // ()
		STATE OF ODISHA		//

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114	D-WP(C)/23881/2026 WP(C)/17569/2026	RAGHUNATH ROUT VS MEMBER OF BOARD REVENUE, ODISHA,CUTTACK	GAJENDRANATH ROUT VS	// 0 //
115	D-WP(C)/23956/2026 WP(C)/17570/2026	BANCHHANIDHI INSTITUTE OF MEDICAL SCIENCE, BALASORE VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
116	D-WP(C)/24140/2026 WP(C)/17571/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS KAMANI BEHERA	SAKTIDHAR DAS VS	// 0 //
117	D-WP(C)/24141/2026 WP(C)/17572/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS KAMALINI SAHOO	SAKTIDHAR DAS VS	// 0 //
118	D-WP(C)/24142/2026 WP(C)/17573/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS JAGADANANDA SAHOO	SAKTIDHAR DAS VS	// 0 //
119	D-WP(C)/24143/2026 WP(C)/17574/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS KRUSHIKESH SAHU	SAKTIDHAR DAS VS	// 0 //
120	D-WP(C)/23523/2026 WP(C)/17575/2026	SUSANTA KUMAR MOHAPATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
121	D-WP(C)/25306/2026 WP(C)/17576/2026	TRILOCHAN BARIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
122	D-WP(C)/25325/2026 WP(C)/17577/2026	ISHAAN INSTITUTE OF MEDICAL SCIENCE VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
123	D-WP(C)/24139/2026 WP(C)/17578/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS PADEI @ PADMANAV PRADHAN	SAKTIDHAR DAS VS	// 0 //
124	D-WP(C)/25377/2026 WP(C)/17579/2026	SABITRI SWAIN VS STATE OF ODISHA	SUVENDU KUMAR BISWAL VS	// 0 //
125	D-WP(C)/25311/2026	SATYABRAT PAIKRAY	SHASHI BHUSAN JENA	//

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	WP(C)/17580/2026	VS STATE OF ODISHA	VS	() //
126	D-ABLAPL/16209/2026 ABLAPL/6320/2026	JYOTIRANJAN SA VS STATE OF ODISHA	JAYADEBA BEHERA VS	DUNGURIPALI /54 /2026 () //
127	D-ABLAPL/16210/2026 ABLAPL/6321/2026	BHIMA SAHOO @ BIIMAASENA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	BHARATPUR PS /371 /2026 () //
128	D-ABLAPL/16280/2026 ABLAPL/6322/2026	TULIKARANI BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALASORE SADAR /193 /2026 () //
129	D-ABLAPL/16211/2026 ABLAPL/6323/2026	BHIMA SAHOO @ BIIMAASENA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	BHARATPUR PS /444 /2026 () //
130	D-ABLAPL/16213/2026 ABLAPL/6324/2026	BHIMA SAHOO @ BIIMAASENA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	BHARATPUR PS /372 /2026 () //
131	D-ABLAPL/16216/2026 ABLAPL/6325/2026	GOBINDA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KOTINANDA /58 /2026 () //
132	D-ABLAPL/16219/2026 ABLAPL/6326/2026	BIKRAM NAIK @ BUDU @ GUDU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /216 /2025 () //
133	D-ABLAPL/16283/2026 ABLAPL/6327/2026	HARAPRIYA SAMANTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	MAHILA P.S.(BBSR) /169 /2026 () //
134	D-ABLAPL/16250/2026 ABLAPL/6328/2026	BEBINA PANIGRAHI VS STATE OF ODISHA	SWAGATIKA PANDA VS	BADABAZAR /263 /2026 () //
135	D-ABLAPL/16378/2026 ABLAPL/6329/2026	JYOTIRMAYA MOHANTY @ SIPUN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /345 /2026 () //
136	D-ABLAPL/16354/2026 ABLAPL/6330/2026	MANAS KUMAR ROUT VS	SUSHANT KUMAR PRADHAN (3) VS	NAYAGARH /143 /2026 ()

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137	D-ABLAPL/16233/2026 ABLAPL/6331/2026	STATE OF ODISHA CHINTU @ BISWAJIT ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	// ATHGARH /207 /2026 () //
138	D-ABLAPL/16402/2026 ABLAPL/6332/2026	KEDAR PRADHAN @ ALOK KUMAR PRADHAN VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	ITAMATI /135 /2023 () //
139	D-ABLAPL/16234/2026 ABLAPL/6333/2026	TAPAS @ TAPASH SETHI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PIRAHAT P.S /56 /2026 () //
140	D-ABLAPL/16403/2026 ABLAPL/6334/2026	ALOK DAS VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	BAIDYANATHPUR /199 /2026 () //
141	D-ABLAPL/16244/2026 ABLAPL/6335/2026	BHAGYABATI GAHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	EOW,BHUBANESWAR /8 /2026 () //
142	D-ABLAPL/16413/2026 ABLAPL/6336/2026	NALINI PRAVA SETHY VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	GHASIPURA /214 /2026 () //
143	D-ABLAPL/16246/2026 ABLAPL/6337/2026	PRUTHYRAJ DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	EOW,BHUBANESWAR /8 /2026 () //
144	D-ABLAPL/16416/2026 ABLAPL/6338/2026	RANJAN KUMAR PATRO VS STATE OF ODISHA	LALIT MOHAN MANGARAJ VS	BARGARH /281 /2026 () //
145	D-ABLAPL/16303/2026 ABLAPL/6339/2026	BIKASH DHAL VS STATE OF ODISHA	ARIJEET MISHRA VS	JAKHAPURA /98 /2026 () //
146	D-ABLAPL/16326/2026 ABLAPL/6340/2026	SANTANU PANIGRAHI VS STATE OF ODISHA	SARBESWAR SAHOO VS	KHAIRA /73 /2026 () //
147	D-ABLAPL/16422/2026 ABLAPL/6341/2026	BHABANI SHANKAR BISHOYI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NAYAPALLI P.S. /205 /2026 () //

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148	D-ABLAPL/16424/2026 ABLAPL/6342/2026	PABITRA MOHAN BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /231 /2026 () //
149	D-ABLAPL/15356/2026 ABLAPL/6343/2026	SHAKTI PRASAD MISHRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	JAGATSINGPUR /309 /2026 () //
150	D-ABLAPL/16002/2026 ABLAPL/6344/2026	PRIYANKA MALIK VS STATE OF ODISHA	HAREKRUSHNA DASH VS	BALICHANDRAPUR /181 /2026 () //
151	D-ABLAPL/16621/2026 ABLAPL/6345/2026	AMBARISH PANDA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	SATYABADI /243 /2026 () //
152	D-ABLAPL/16317/2026 ABLAPL/6346/2026	SOUMYARANJAN PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /127 /2024 () //
153	D-ABLAPL/16472/2026 ABLAPL/6347/2026	OM SAGAR @ OM VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /397 /2026 () //
154	D-ABLAPL/15595/2026 ABLAPL/6348/2026	SRITAM JENA @ EBULA @ MUNA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	MARSHAGHAI /141 /2026 () //
155	D-ABLAPL/16134/2026 ABLAPL/6349/2026	LAXMAN KHILLO VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE MAHILA /82 /2026 () //